

अनप्रोडक्टिव कामों के खर्च पर चला जाता है, जिसकी जह से सहकार समितियाँ अच्छा कार्य नहीं कर पाती हैं, तो इसको रोकने के लिये सरकार कोई व्यवस्था करने की सोच रही है ?

SHRI S K DEY: An evaluation was conducted by the Evaluation Agency of the Planning Commission to see what amount of utilisation there was of co-operative credit for productive purposes, and we found that 70 to 75 per cent of the rural credit was in fact being utilised for actual productive purposes, and the rest was utilised to meet the emergent needs of farmers.

MR CHAIRMAN The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

SCHEME FOR REDUCING ELECTION EXPENSES, ETC

*557 SHRI SITARAM JAIPURIA: Will the Minister of LAW be pleased to state:

(a) whether it is a fact that the Election Commission is preparing a comprehensive scheme with a view to reduce election expenses, eliminate corrupt practices and to speed-up the disposal of election petitions;

(b) if so, what are the details of the scheme, and

(c) by when the scheme would be implemented?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) No, Sir

(b) and (c) Do not arise.

NON-SUPPLY OF BUFFALO AND COW MILK BY DELHI MILK SCHEME

*559 SHRI RAM SINGH Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that during October 1964, no buffalo or cow milk was supplied to the card holders by the Delhi Milk Scheme; and

(b) if so, the reasons therefor?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C SUBRAMANIAM) (a) and (b) A statement is placed on the table of the Sabha.

STATEMENT

(a) Delhi Milk Scheme was unable to meet its commitments for the supply of buffalo milk for some days during October, 1964 and toned milk in lieu of buffalo milk was supplied upto 20th October 1964. Supply of toned milk had also to be reduced by about 50 per cent. from 27th September 1964 to 12th October 1964.

Cow milk was supplied to the card holders throughout the month of October, 1964 except on 7th, 23rd and 27th October, 1964. On 24th, 26th, 28th, and 31st October, 1964, a partial supply of cow milk was made.

(b) There has been a shortfall in the quantity of buffalo milk procured by the Delhi Milk Scheme for the following reasons:

(i) There was some agitation among milk suppliers because of procurement of milk by the scheme through Co-operative Societies at the Milk Collection and Chilling Centre at Kithore, Uttar Pradesh.

(ii) The greatly increased price in the Delhi Market of products like cream and ghee which makes it profitable for supplier to divert milk for the manufacture of cream and ghee.

(iii) Unhealthy competition by private purchasers particu-

larly in regard to price and quality of milk purchased from the suppliers.

(iv) Increased demand due to 'Shradhas' and festivals, etc.

(v) Effect of heavy rain and floods on fodder crop, which has affected the production of milk.

COMPLAINTS AGAINST USE OF OFFICIAL MACHINERY IN PHULPUR BYE-ELECTION

*561. SHRI R. S. KHANDEKAR: Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Chief Election Commissioner has received various complaints regarding the use of official machinery in the Phulpur bye-election to the Lok Sabha; and

(b) if so, what steps were taken to prevent the misuse of power?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) The Election Commission received complaints from the Sanyukta Socialist Party that a large number of jeeps and Government servants were utilised by the Congress candidate at the Phulpur bye-election; but both the State Government and the Returning Officer reported that no Government vehicles or officers were utilised by the Congress party candidate. No specific complaint was lodged with the Returning Officer to this effect.

(b) Does not arise.

MECHANISATION OF FISHING CRAFTS

*563. SHRI G. D. TAPASE: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that progress of mechanisation of fishing crafts in the country has been handi-

capped due to serious curtailment in foreign exchange required for this purpose; and

(b) how much of foreign exchange was made available for the mechanisation of fishing crafts during each of the last five years?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) Progress in the mechanisation of fishing craft has been hampered initially by the paucity of foreign exchange and latterly by inadequate indigenous production of engines.

(b) Foreign exchange made available during the Third Five Year Plan is indicated below.

	Rs. lakhs
1961-62	25 00
1962-63	42 00
1963-64	40 00
1964-65	61 00

COMPLAINTS ABOUT COOPERATIVE THRIFT AND CREDIT SOCIETY

*565. SHRI P. L. KUREEL URF TALIB: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether any complaints were received by Government regarding malpractices indulged in by the office-bearers of the Ministry of Food and Agriculture Cooperative Thrift and Credit Society Ltd., New Delhi;

(b) whether any irregularities were pointed out by the Auditor about the working of this Society; and

(c) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI B. S. MURTHY): (a) No, Sir.